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Title: Introduction of the Central Universities (Amendment) Bill, 2011 (Insertion of New Section 3B, etc.).

SHRI PRATAP SINGH BAJWA (GURDASPUR): I beg to move for leave to introduce a Bill further to amend the Central Universities Act, 2009.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Central Universities Act, 2009."

*The motion was adopted.*

SHRI PRATAP SINGH BAJWA: I introduce the Bill.